- (c) if so, the details thereof; and
- (d) what incentives and facilities are being given to such engineers to make their career bright in their respective field.

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Precise information is not available. The only available information relating to the total number of engineering graduates (including postgraduates) placed in employment through Employment Exchanges is given below

During the year				No. placed in employ- ment	
1969			•		1876
1970					2321
1971					3564

- (b) No.
- (c) Does not arise.
- (d) Some of the important measures adopted in this regard are :

Under special schemes formulated by Public Sector Banks advances are given by some banks upto a ceiling of Rs. 2 lakhs for individual entrepreneur and Rs. 3 lakhs in case of two or more entrepreneurs joining together for setting up of a small scale unit. Special relaxations are also provided during the initial years in terms of interest etc.

A Credit Guarantee Scheme has been instituted under which 75% of the loans up to specified limits are now re-imbursed to the banks by the Credit Guarantee Corporation of India Ltd. provided the loan is within specified ceilings.

Ministry of Industrial Development has provided an allocation of Rs. 3 crores for training of and assistance to engineer entrepreneurs. In order to ensure that a young engineer, after he has gone through the course, is able to set up industrial enterprises of his own, State Governments have been requested to **set** up Coordination Committees so as to ensure that various problems relating to such facilities as water, power, land and premises, bank credit etc. are resolved expeditiously.

बेरोजगारी भत्ता

369 भीरत्तन ताल जैन: श्रीमान सिंह वर्मा:

भी लाल आडवाणी: श्रीडी० के० पटेल:

श्री जगदीश प्रसाद माधुर :

श्री सुद्दृद मिलक चौधरी :

क्या अम और पुनर्वास मंत्री यह बताने की कृपा करेंग कि

- (क) क्या आजादी के 25 वर्ष पूरे होने के बाद देश में बेरोजगार को भत्ता देने का कोई प्रस्ताव सरकार के विचारार्धन है;
- (ख) यदि हां, तो बेरोजगःरं भत्ता देने संकितना व्यय प्रतिवर्ष होगः ; और
- (ग) यदि उपरोक्त म.ग (क) का उत्तर 'ना' हो तो उसके क्या कारण हैं?

UNEMPLOYMENT ALLOWANCE

369. SHRI RATTAN LAL JAIN:
SHRI MAN SINGH VERMA:
SHRI LAL K. ADVANI: SHRI
D. K. PATEL: SHRI
JAGDISH PRASAD
MATHUR: SHRI SUHRID
MULLICK CHOUDHURY: Will the
Minister of LABOUR AND
REHABILITATION be pleased to
state:

(a) whether there is any proposal under consideration to grant an allowance to the unemployed persons in the country after the completion of 25 years of independence;

- (b) if so, what is likely to be annual expenditure on account of unemployment allowance; and
- (c) if the answer to part (a) above be in the negative, what are the reasons therefor?]

श्रम और पुनर्वास मंत्री (श्री आर॰ के॰ खाडिलकर) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता ।

(ग) चूंकि देश में वेरोजगारी के यथार्थ आंकड़े मालूम नहीं है, इसलिए इस प्रकार के प्रस्ताव के वित्तोय पहलुओं का पता नहीं लगाया जा सकता। दूसरे, अर्थिक विकास की योजनाओं के लिए देश के स्वल्प साधनों का उपयोग करना अधिक उपयुक्त होगा, जिससे उत्पादन रोजगार को बढ़ावा मिलेगा। अतः इस प्रकार का प्रस्ताव न तो व्यावहारिक माना जाता है और न हो अर्थिक दृष्टि से संभव।

t[THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) No.

- (b) Does not arise.
- (c) Since precise estimates of unemployment in the country are not known, the financial implications of such a measure cannot be ascertained. Secondly, it would be more appropriate to utilise, the scarce resources of the country for schemes of economic development which will give rise to productive employment. Such a measure is, therefore, considered neither practical nor economically feasible,]

APPOINTMENT OF INDIAN AMBASSADOR TO HANOI

370. SHRI BHUPESH GUPTA:
SHRI BALACHANDRA
MENON: SHRI S. G.
SARDESAI: SHRI YOGENDRA
SHARMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the decision taken by Government sometime back to appoint an ambassador to Hanoi has not yet been implemented; and
- (b) If so, what are the reasons for the delay in implementing the decision?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):

- (a) The Ambassador to Hanoi has not yet been appointed. The final selection is expected to be made very soon.
- (b) The delay arose because a careful choice had to be made for this important diplomatic assignment.

संयुक्त राष्ट्र का वायमंडल के परिवेशात्मक प्रदूषण से संबंधित सम्मेलन

371. श्री सीताराम केसरी:
श्री काली मुखर्जी:
श्रीमती प्रतिभा सिंह.
डा० भाई महावीर:
श्री के० पी० सिंह देव:

क्य। विदेश मंत्री यह बताने की कृपा करेंगे कि :

- (क) बायुमंडल के परिवेशात्मक प्रदूषण के संबंध में संयुक्त राष्ट्र संघ का 5 तथा 6 जन 1972 को जो सम्मेलन हुआ था क्या उसमें भारतीय प्रतिनिधि मंडल ने भाग लिया था; और
- (ख) यदि हां, तो वायुमंडल के परिवेशा-तमक प्रदूषण को रोकने के लिए सम्मेलन में पारित किए गए संकल्पो का व्याराक्या है और उसमें कितने देशों ने भाग लिय था?